

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 868/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE PARTIES: Galaxy Metal Infra
V/s.
True Wall Specialist Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
30	Poonam Tiwari for Petitioner		

ORDER

T.C.P. No. 868/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. This is Transferred Petition from the Hon'ble High Court.
3. The requisite submission of Form was to be made on or before 15.07.2017 as per the Notification No. GSR-732-E dated 30.06.2017.
4. Since the requisite Form has not been filed before 15.07.2017 the Petition stood abated.
5. As per the 1st Proviso of the Notification the Petitioner is having liberty to file Fresh Petition, if deemed fit.
6. The Petition is disposed of as Abated. To be Consigned to the Records.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)